

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2017  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES: Ashok Alco-Chem Limited.  
V/s.  
M/s. Unimark Remedies Limited.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Sankalp Anantwa	Advocate for petition	

Order

CP No. 10/I&BP/NCLT/MB/MAH/2017

Since the Petition information has not been set out in the format given under  
Insolvency & Bankruptcy Code, the Petitioner is hereby directed to file the Form in  
the format as set out, within 3 days. List this matter for hearing on 17.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)